

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 156(ND)16
CA. NO.

CORAM:

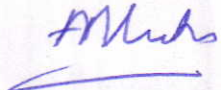
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

NAME OF THE COMPANY: M/s Mr. Om Prakash Gupta V/s. M/s. Revex Enterprises Pvt. Ltd.

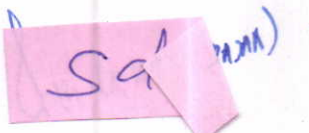
SECTION OF THE COMPANIES ACT: 397/398

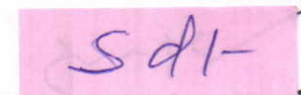
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Saurabh Kalia		Adus Respondent	
2.	Ms. Aishwarya Mishra			

ORDER

Learned counsel for the respondent is present. None for the petitioners. Learned counsel for the respondent seeks and is given one weeks time to file the reply where after no further extension will be allowed. Learned counsel for the petitioners shall be at liberty to file the rejoinder within the period detailed above in case he needs to do so. Learned counsel for the respondent undertakes to inform the learned counsel for the petitioner about the proceedings of the case.

List on 28.09.2016 for further arguments.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishnan Hanjura)
Member (Judicial)